

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:6039
ANSWERED ON:03.05.2010
SETTING UP OF SPECTRUM REGULATOR
Rajendran Shri C.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to set up an independent spectrum regulator to solve the spectrum related issues in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps taken/proposed to be taken by the Government to regulate the process of allotment of spectrum?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) No, Madam.

(b) Not applicable in view of (a) above.

(c) & (d) Wireless Planning and Coordination Wing under the Department of Telecommunications is the National Radio Regulatory Authority and is discharging all functions relating to spectrum planning and management and also licensing as per the provisions of Radio Regulations of ITU, relevant conditions of service licenses and New Telecom Policy (NTP-99) as applicable with regard to spectrum allocations and licensing.

The recommendations of Telecom Regulatory Authority of India (TRAI) are also sought on efficient use of spectrum from time to time.